

- tims have been paid lump-sum/ monthly monetary relief.
- (ii) The State Government of Madhya Pradesh is giving a monthly pension of Rs. 200/- to 783 widows of the persons, who died due to gas leak.
- (iii) Free 424 residential houses have been allotted to each family in which atleast there had been one death related to gas leak.
- (iv) About 7000 persons have been trained in various vocations and another about 8000 are undergoing the training under the Self-training and Employment Programme for the Urban Poor (STEP-UP).
- (v) 28107 persons have been sanctioned loans of Rs. 18.60 crores under the STEP-UP and these loans have not been written of so far.
- (vi) Central Government have also decided to pay Rs. 200/- per person per month of interim relief to all the residents (at the time of the disaster) of 36 severely affected municipal wards of Bhopal, to look after the needs of basic livelihood and medical treatment.

Vacation of Stay-order obtained by Colgate Palmolive

5093. SHRI RAM SAGAR (Saidpur): Will the Minister of INDUSTRY be pleased to refer to the reply given on May, 1989 regarding sub-contract or manufacture of tooth-paste and tooth powder by MNCS and state:

- (a) whether the stay order obtained by

M/s. Colgate Palmolive India Limited has been got vacated;

(b) if not, the details thereof, as also the details of efforts made to get the stay vacated and the hurdles that have come in the way of Government;

(c) was the Supreme Court moved in the matter of getting the stay vacated; and

(d) if not, the reasons thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The High Court of Delhi has not yet vacated the stay order.

(b) On the basis of an application filed by this Ministry under Section 151 of the CPC for modification of the stay order/early hearing, the matter came up for consideration in the High Court on 2nd November, 1989 when the Court had directed issue of notice to the Petitioners. The Court also had fixed the date of next hearing for 16th February, 1990. On that date, the application came up for hearing and the Court ordered that the matter be listed on 9th July, 1990 or final hearing.

(c) and (d). Does not arise at this stage in view of reply to part (b) above.

Agro Based Industries in Punjab

5094. SHRI MANIKRAO HODLYA GAVIT:
SHRI R. N. RAKESH:
SHRI S. ATINDER PAL SINGH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal to set up more agro based industries in the villages of Punjab;

(b) if so, the details in this regard:

(c) the details of industries set up during the last three years, year-wise and district-wise;

(d) the funds allocated for this purpose; and

(e) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). During the years 1987 to 1989, 62 Industrial Licence Applications for Setting up Agro Based Industries covering Sugar Industry, Food Processing Industry and Vegetable Oil and Vanaspati Industries in the State of Punjab were received. Out of these, 18 applications have been approved and Letters of intent granted. Of the remaining 44 applications, 33 have

been rejected or otherwise disposed of and 11 are at various stages of processing.

(c) to (e). During the years 1987 to 1989, 52 Industrial Licences for setting up of Industries in the State of Punjab were issued. Year-wise and district-wise details are given in the Statement below. Details, such as name and address of the undertaking, location (including the name of the district), item (s) of manufacture and capacity etc. in respect of all industrial licences issued are published regularly by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are being sent to the Parliament Library regularly.

Resources are raised by the entrepreneurs from their internal resources, by raising capital from the public and borrowing from financial institutions.

STATEMENT

Details of Industrial Licences issued during the Years 1987 to 1989 for setting up of Industries in Punjab

<i>Name of district</i>	<i>1987</i>	<i>1988</i>	<i>1989</i>
Hoshiarpur	2	2	1
Sangrur	-	2	2
Faridkot	-	-	1
Jullandhar	1	1	1
Kapurthala	-	-	2
Ludhiana	3	7	5
Patiala	3	3	-
Ropar	10	4	2
Total	19	19	14